

Oct 11, 1991
(A)

Serial No. of Order	Date of Order	Order with Signature
16	18.4.95	<p>Adjourned to next week at request.</p> <p>VICE-CHAIRMAN</p> <p>MEMBER (ADMINISTRATIVE)</p>
17	24-4-95	<p>As the things now stand the petitioner's claim for promotion to be effective from the year 1981 does not appear to be based on a sound footing inasmuch as there is a clear denial on the part of the respondents that there was only one vacancy in the year 1981 and the same was filled up by promoting Sridhar Kumar Sahoo who was the first among the Group 'D' officials and the name of the present petitioner was 4th in the list. Even though the matter has been pending for four years, no better material is coming forth to controvert the stand taken by the respondents that there was only one vacancy in the year 1981. The petitioner's claim is confined only to the position of 1981. That being so, giving liberty to him to agitate for any vacancy that might have arisen after 1981, this application is disposed of. It is further directed that if is any vacancy arises in future and the petitioner is entitled to promotion, he deserves consideration.</p> <p>VICE-CHAIRMAN</p> <p>MEMBER (ADMIN.)</p>